

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS  
CRIMINAL APPEAL NO(s). 2496 OF 2009

NANHAR & ORS.

Appellant (s)

VERSUS

STATE OF HARYANA

Respondent(s)

WITH  
Crl. A. No. 2497/2009  
[with appln. For bail and with office report)  
SLP(Crl) No. 8817 of 2009  
(With appln. For c/delay in filing SLP and c/delay in refiling SLP  
and with office report)

Date: 04/06/2010 These Appeals was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DEEPAK VERMA  
HON'BLE MR. JUSTICE K.S. RADHAKRISHNAN  
[VACATION BENCH]

For Appellant(s) Mr. Prem Malhotra,Adv.

Mr. S.K.Dubey, Sr. Adv.  
Mr. M. Sahu, Adv.

Ms. Susmita Lal, Adv.

Mr. Ajay Veer Singh,Adv.  
Mohd.Irshad Hanif

For Respondent(s) Mr. Manjit Singh, Adv. for  
Mr. Kamal Mohan Gupta,Adv.

UPON hearing counsel the Court made the following

O R D E R

At the request of learned counsel for the respondent,  
list these matters on 8.6.2010.

(Pardeep Kumar) (Neeru Bala Vij)  
Court Master Court Master